

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 187(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.02.2018**

NAME OF THE COMPANY: C&S Electric Ltd. Vs. The Indure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rahul Malhotra, Advocate for the Petitioner

ORDER

Let the matter be posted on 1.3.2018.

-S-d-v

(Deepa Krishan)
Member (T)

-S-d-v

(R. Varadharajan)
Member (J)